

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.1279/94

New Delhi this the 8th February 1995

Hon'ble Mr. S.R.Adige, Member (A)

Bhagwati
W/o (Widow) of late Sh.Faqir Chand
R/o 6/8 Khichripur
Delhi-61

....Applicant

(By Advocate: Sh. A.K. Bharadwaj)

Versus

1. Union of India through
The Comptroller & Auditor General of India
Mathura Road
New Delhi.
2. The Deputy Director (Admn.)
Office of the Director of Commercial Audit
New Delhi..

...Respondents

(By Advocate: Sh. N.S.Mehta)

JUDGEMENT (Oral)

Hon'ble Mr. S.R. Adige, Member (A)

Both the counsels have been heard in this case.

2. In the light of submissions made by both the learned counsels, this application is disposed of with a direction to the respondent No. 2 - The Deputy Director (Admn.), Office of the Director of Commercial Audit, New Delhi - to cause a detailed enquiry to be made to ascertain the applicant's date of birth, in the background of a certificate dated 1.8.1994 annexed with the rejoinder, issued by the Institute of Human Behaviour & Allied Sciences, G.T.Road, Shahdra, Delhi, certifying that the applicant's date of birth is 20.7.1950, as per their records. For this purpose, Respondent No.2 may also call for photocopies of relevant entries made in the applicant's service book in I.H.B.A.S, Shahdra and other particulars, if required, from that institution. These directions should be

implemented within 3 months from the date of receipt of a copy of this judgement.

2. In the event the respondent No.2 finds that the applicant's date of birth is in fact 20.7.1950, and not 1.7.1934, necessary corrections should be made in the applicant's service book maintaining in the office of the Respondent No.2.

3. No costs.

Adige
(S.R.Adige)
Member (A)

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